

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1097 of 2020

IN THE MATTER OF:

Committee of Creditors of M/s KSK **...Appellant**
Mahanadi Power Company Ltd. through
Power Finance Corporation Ltd.

Versus

KSK Mahanadi Power Company Ltd. through **...Respondent**
Its Resolution Professional, Sumit Binani

For Appellant: **Shri Ramji Srinivasan, Sr. Advocate with Shri Bishwajit Dubey, Shri Spandan Biswal, Ms. Srideepa Bhattacharyya and Ms. Sanskriti Sidana, Advocates**

For Respondent: **Shri Sumesh Dhawan, Ms. Misha, Shri Anoop Rawat, Shri Vijayant Paliwal and Ms. Charu Bansal, Advocates**

With

Company Appeal (AT) (Ins) No.1116 of 2020

IN THE MATTER OF:

Sumit Binani **...Appellant**
Resolution Professional of
KSK Mahanadi Power Company Ltd.

Versus

Power Finance Corporation Ltd. **...Respondent**

For Appellant: **Shri Sumesh Dhawan, Ms. Misha, Shri Anoop Rawat, Shri Vijayant Paliwal and Ms. Charu Bansal, Advocates**

For Respondent: **Shri Ramji Srinivasan, Sr. Advocate with Shri Bishwajit Dubey, Shri Spandan Biswal, Ms. Srideepa Bhattacharyya and Ms. Sanskriti Sidana, Advocates**

With

Company Appeal (AT) (Ins) No.1127 of 2020

IN THE MATTER OF:

Punjab National Bank

...Appellant

Versus

KSK Water Infrastructure Pvt. Ltd.

...Respondent

For Appellant:

Shri Bishwajit Dubey, Shri Spandan Biswal, Ms. Srideepa Bhattacharyya and Ms. Sanskriti Sidana, Advocates

For Respondent:

Shri P. Ramesh Babu, Ms. Rakhi Ray, Advocate and Shri R.S. Sravan Kumar (for RP)

ORDER
(Virtual Mode)

04.03.2021 Learned Senior Counsel for the Appellant - Shri Ramji Srinivasan submits that the Adjudicating Authority (National Company Law Tribunal, Hyderabad Bench, Hyderabad) has passed Orders refusing consortium but Order only in one of the two matters has been uploaded and they are waiting for uploading of the Order in other matter so that the Appeals could be filed. The Counsel submits that once those Orders are uploaded and parties take necessary steps, the parties would be able to assist this Bench with regard to further process of present Appeals.

In view of the submissions made, list all these three Appeals in 'Orders' category on 8th April, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

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